

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR KAKAN RICE MILLS PRIVATE LIMITED OPERATING IN MANUFACTURING OF RICE AND ITS BY PRODUCTS AT BIHAR

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Kakan Rice Mill Private Limited CIN: U15312BR1995PTC006538 PAN: AACCK4478M
2.	Address of the registered office	Registered Office: - A/5, Grand Chandra 2nd Floor, Frazer Road, Patna, Bihar, India, 800001
3.	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Plant Location: -Mauza -Gidha & Kayam Nagar, P.O.-Ara, P.S.-Koilwar Thana no.144139, District-Bhojpur, Bihar
5.	Installed capacity of main products/ services	The Company is primarily engaged in the manufacturing and sale of rice and its by-products.
6.	Quantity and value of main products/ services sold in last financial year	Rs.2,11,352.00 (Financial Income as per the Balance Sheet for the year ended 31.03.2025)
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail cirp.krmpl@gmail.com and from the IBBI Website: https://ibbi.gov.in/en/claims/corporate-personals
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The eligibility criteria are mentioned in the detailed Expression of Interest process document, a copy of which can be sought by email to cirp.krmpl@gmail.com
10.	Last date for receipt of expression of interest	23-09-2026
11.	Date of issue of provisional list of prospective resolution applicants	25-09-2026
12.	Last date for submission of objections to provisional list	30-09-2026
13.	Date of issue of final list of prospective resolution applicants	03-10-2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	05-10-2026
15.	Last date for submission of resolution plans	04-11-2026
16.	Process email id to submit Expression of Interest	cirp.krmpl@gmail.com
17.	Details of the Corporate Debtor's registration status as MSME.	The Corporate Debtor is registered with Ministry of Micro, small and Medium Enterprise (Udhyam Aadhar Registration Certificate:BR26C0042637)



[Signature]

Kamal Nayan Jain
Resolution Professional

Kakan Rice Mill Private Limited

Reg No: IBBI/PA-001/IP-P00029/2016-2017/10065

Reg. Address: 2/7 Sarat Bose Road, Vasundhara Building, 2nd Floor, Kolkata-700020

Reg. Email - knjain@knjainco.com

AFA No: AA1/10065/02/300627/109194, AFA Valid up to – 30/06/2027

Date: 08-09-2026

Place: Kolkata